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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016 TP No. 45/397-398/NCLT/AHM/2016 (New) CA No. 232/2013, CA No. 189/2014 & CA No.263/2014 C.P. No. 73/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

Name of the Company:

Girdhar Viramgana & Ors.

V/s.

Balaji Embroidery Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for Petitioners. None present for Respondents.

Arguments already concluded.

For verification of record.

List the matter on 12.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.